NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 12/04/2017 AT 10.30 A	AM
	IA PADMANABHA SWAMY, MEMB SHARIEF TARIQ, MEMBER-JUDICI	
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/19/2017	
NAME OF THE PETITIONER(S)	: CASCADE ENERGY PTE LTD : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Vireos Mire	left mel	Quel.
2. PRASAD GRANDHI	Coin' for Meeral Vallabehen	Carolly
1.4. ARVINDH PANDIAN 3. JOHN SKICHAKAN KANG	of Arthur Counsel for ha	H.B.
4. SATISH TARASAKAN	Counsel Jon	

13- Ks.

OR HARISHANKAR MANY

ORDER

Counsel for the Petitioner present. Counsel for R2 and R3 to R5 present. Counsel for the Petitioner submitted his arguments in part. Time of the court is over. The Petitioner can continue his arguments tomorrow morning as the first case. Put up on 13.4.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)